THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

No. HCM.II/144/2016/Estt/54

Dated, the 17th February, 2023

In compliance of the directions of the Hon'ble Supreme Court's Judgement dated 15.12.2022 in the matter of Civil Appeal No.9322 of 2022 [Arising out of Special Leave Petition (C) No.32448 of 2018], titled "Gohar Mohammed vrs Uttar Pradesh State Road Transport Corporation & others", police stations in the districts of the State shall be attached to the Motor Accident Claims Tribunal accordingly as per the distribution Memorandum notified vide No. HCM.II/144/2016/Estt/53 dated 17th February, 2023 for ensuring the compliance of the M.V.Amendment Rules, 2022.

REGISTRAR GENERAL

Memo. No. HCM.II/144/2016/Estt/

Dated, the 17th February,2023

Copy to:-

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya.
- 2. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya.
- 3. The P.S to Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya.
- 4. The P.S. to the Director General of Police, Meghalaya, Shillong.
- 5. All the District & Sessions Judge(s)/Special Judge, Motor Accident Claims Tribunal (MACT), in the State.
- 6. All the Superintendent of Police (City/Traffic) in the Districts of the State.
- 7 The System Analyst, High Court of Meghalaya, for uploading the same in the official website.

8. Office file.

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REGISTRAR GENERAL

THE HIGH COURT OF MEGHALAYA AT SHILLONG

MEMORANDUM

No. HCM/144/2016/Estt/53

Dated 17th February,2023

Whereas, the Hon'ble Supreme Court vide judgment dated 15.12.2022 in the matter of Civil Appeal No.9322 of 2022 [Arising out of Special Leave Petition (C) No.32448 of 2018], titled "Gohar Mohammed-vrs-Uttar Pradesh State Road Transport Corporation & others", has inter alia directed the Registrar General of the High Courts to issue distribution memo attaching the police stations to the Motor Accident Claims Tribunals from time to time to ensure the compliance of the M.V. Amendment Rules, 2022.

And, the Investigating Officer after the registration of FIR shall submit the First Accident Report (FAR) within 48 hours to the Claims Tribunal and Interim Accident Report (IAR) and Detailed Accident Report (DAR) subsequently within the time limits subject to the compliance of the provisions of the Rules.

Now, therefore, the police stations in the State, district wise shall be attached to the Motor Accident Claims Tribunal as specified below:-

District - East Khasi Hills

S.No.	Name of the Police Station(s)	Name of the MACT
1	Sadar P.S	Motor Accident Claims Tribunal, East Khasi Hills District, Shillong.
2	Women P.S	
3	Mawlai P.S.	
4	Lumdiengjri P.S	
5	Laban P.S.	
6	Laitumkhrak P.S	

7	Rynjah P.S	
8	Madanriting P.S.	
9	Diengpasoh P.S.	
10	Mawryngkneng P.S.	
11	Mawngap P.S.	
12	Mawsynram P.S.	
13	Pynursla P.S.	
14	Sohra P.S.	We will be seen a seen as
15	Shella P.S	

<u>District - Ri-Bhoi</u>

S.No.	Name of the Police Station(s)	Name of the MACT
1	Nongpoh P.S.	Motor Accident Claims Tribunal,
2	Women P.S.	Ri-Bhoi District, Nongpoh
3	Umiam P.S.	
4	Khanapara P.S.	
5	Umsohlait P.S.	
6	Umsning P.S.	

<u>District – West Khasi Hills</u>

S.No.	Name of the Police Station(s)	Name of the MACT
1	Nongstoin P.S	
2	Mawshynrut P.S.	Motor Accident Claims Tribunal,
3	Shallang P.S.	West Khasi Hills District, Nongstoin.

District - South West Khasi Hills

S.No.	Name of the Police Station(s)	Name of the MACT
1	Mawkyrwat P.S	Motor Accident Claims Tribunal,
2	Ranikor P.S	South West Khasi Hills District, Mawkyrwat
3	Nonghyllam P.S	

<u>District – West Jaintia Hills</u>

S.No.	Name of the Police Station(s)	Name of the MACT
1	Jowai P.S	Motor Accident Claims Tribunal, West Jaintia Hills District, Jowai.
2	Nartiang P.S	
3	Dawki P.S	
4	Amlarem P.S	
5	Jowai Women P.S	

District- East Jaintia Hills

S.No.	Name of the Police Station(s)	Name of the MACT
1	Khliehriat P.S	
2	Khliehriat Women P.S	Motor Accident Claims Tribunal,
3	Saipung P.S.	East Jaintia Hills District, Khliehriat
4	Lumshnong P.S	

District- West Garo Hills

Name of the Police Station(s)	Name of the MACT
Tura P.S	

2	Tura Women P.S	
3	Dalu P.S	
4	Phulbari P.S	Motor Accident Claims Tribunal,
5	Tikrikilla P.S	West Garo Hills District, Tura
6	Rajabala P.S	
7	Damal Asim P.S	
8	Hallidayganj P.S	
9	Jengal P.S	
10	Dadenggre P.S	
11	Araimile P.S	

<u>District- East Garo Hills</u>

S.No.	Name of the Police Station(s)	Name of the MACT
1	Williamnagar P.S	
2	Williamnagar Women P.S	Motor Accident Claims Tribunal,
3	Rongjeng P.S	East Garo Hills District, Williamnagar
4	Songsak P.S	
5	Chiading P.S	

District- North Garo Hills

S.No.	Name of the Police Station(s)	Name of the MACT
1	Mendipathar P.S	
2	Bajengdoba P.S	Motor Accident Claims Tribunal,
3	Resubelpara P.S	North Garo Hills District, Resubelpara

4	Kharkutta P.S	
5	Mendipathar Women P.S	

District- South Garo Hills

S.No.	Name of the Police Station(s)	Name of the MACT
1	Baghmara P.S	Motor Accident Claims Tribunal, South Garo Hills District
2	Baghmara Women P.S	
3	Rongara P.S	
4	Siju P.S	
5	Nongalbibra P.S	
6	Chokpot P.S	
7	Silkigre P.S	
8	Sangknigre P.S	
9	Gasuapara P.S	

District- South West Garo Hills

S.No.	Name of the Police Station(s)	Name of the MACT
1	Ampati P.S	Motor Accident Claims Tribunal, South West Garo Hills District, Ampati.
2	Mahendraganj P.S	
3	Salmanpara P.S	
4	Damalgre P.S	

Registrar General High Court of Meghalaya

Registrar General The High Court of Meghalaya Shillong